

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Nomination of Judicial Officers for Training programme on the topics "(A) Personality Development, a pursuit of justice & (B) Leadership role of a Judge as Captain of Ship in the Trial Court."

ORDER

No.: 844 of 2021/RG Dated: 17/09/2021

All the Civil Judges (Junior Division)/Munsiffs, as per **Annexure-"A"**, are hereby nominated for attending one day physical training being organized by the J&K Judicial Academy, for the Judicial Officers on the topics **"(A) Personality Development, a pursuit of justice & (B) Leadership role of a Judge as Captain of Ship in the Trial Court"** scheduled to be held on 18.09.2021 at 10:30 AM, at J&K Judicial Academy Complex, Srinagar.

By Order.


(Jawad Ahmed)
Registrar General

No.: 42700-003/RG/LS Dated: 17/09/2021

Copy of the above forwarded to the:

- i. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
- ii. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
- iii. Director, Jammu and Kashmir Judicial Academy, Srinagar
..... for information and with the request to inform the concerned nominated officers.
- iv. All the concerned Principal District & Sessions Judges, for information and with the request to inform the nominated Civil Judges (Jr. Division)/Munsiffs working under their control.
- v. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court for information of all the concerned.
- vi. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.


Registrar General

Annexure - A

One Day Training Programme on

(A) Personality Development, a pursuit of justice

(B) Leadership role of a Judge as captain of ship in the trial court

Venue: Judicial Academy Srinagar

Dated: 18-09-2021

S.No.	Name of the officer	Place of Posting
1.	Mr. Faizan-I-Nazar	Munsiff Pulwama
2.	Mr. Majid Farooq Mir	Munsiff Shangus
3.	Mr. Mohammad Ishtiyaq Alam Baba	Munsiff Chadoora
4.	Mr. Javed Ahmed Parray	Addl. Special Mobile Magistrate, Beerwah
5.	Mr. Imran Haneef Khan	Addl. Special Mobile Magistrate, Kralpora
6.	Mr. Rafaqat Hussain	Munsiff Kupwara
7.	Mr. Easer-ul Nabi	Munsiff Dangiwacha
8.	Mr. Shabir Ahmed Malik	Addl. Special Mobile Magistrate (T), Srinagar
9.	Mr. Altaf Ahmed Mir	Munsiff Tral
10.	Ms. Shayesta Nazir	3 rd Addl. Munsiff, Srinagar
11.	Mr. Shahber Ayaz	Munsiff, Boniyar
12.	Ms. Fakhur-un-Nissa	Addl. Special Mobile Magistrate, Ganderbal
13.	Mr. Muneer Ahmad Bhat	Munsiff, Chandusa Baramulla
14.	Ms. Farah Bashir	Munsiff, Char-i-Sharief
15.	Ms. Uzma Amin	Munsiff, Budgam
16.	Mr. Raja Arshad Hamid	Addl. Special Mobile Magistrate, Awantipora
17.	Mr. Towfeel Ahmad Mir	Munsiff, Bandiopora with Addl. Charge of Munsiff, Gurez
18.	Mr. Altaf Ahmad Mir	Munsiff, D.H. Pora
19.	Mr. Kartar Singh	Munsiff, Kangan
20.	Mr. Karan Bijyal	Munsiff, Qazigund
21.	Mr. Lakshay Badyal	Munsiff, Dooru
22.	Mr. Man Mohan Kumar	Addl. Mobile Magistrate, Pahalgam
23.	Mr. Vishal Bharti	Addl. Mobile Magistrate, Kulgam
24.	Mr. Adnan Manzoor Naqashbandi	Munsiff, Handwara
25.	Mr. Mohd Waseem Mirza	Munsiff, Tangdhar